

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3915
ANSWERED ON:20.04.2010
WELFARE SCHEME FOR CPF PERSONNEL
Hussain Shri Syed Shahnawaz

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether schemes are under implementation for welfare of the personnel of Central Para-Military Forces (CPF) and their families;
- (b) if so, the details thereof, force-wise;
- (c) the total funds allocated and utilized during each of the last three years, forcewise; and
- (d) the details of norms laid down for rehabilitation of the jawans injured while discharging their duties?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO REPLY OF LOK SABHA UNSTARRED QUESTION NO.3915 BY SHRI SYED SHAHNAWAZ HUSSAIN FOR ANSWER ON 20-04-2010

Para a) to d)

The following schemes are being implemented for the welfare of CPMF personnel and for their families:

i) A Central Police Canteen has been introduced on 18/09/2006 to provide consumer goods of wide range and variety to the force personnel and their families at desirable locations at cheaper rates. Annual turn over is Rs.40/- crores approximately.

ii) Under the Prime Minister Scholarship Scheme, scholarship @ Rs.1500/- pm for girls and Rs.1250/- for boys is being released to the wards of CPMF personnel. Till date more than Rs.2.37 crores has been disbursed to the eligible candidates.

iii) Six 100 bedded and thirty two 50 bedded composite hospitals have been established.

iv) Welfare and Rehabilitation Board has been established on 17-05-2007 for the welfare and rehabilitation of CPMF personnel and their families including disabled personnel.

v) As per Government instructions next of kin of deceased CPMF personnel are entitled for Ex-gratia compensation as under:

a) Death due to accident while on duty 10 lac b) Death due to act of violence by terrorist etc 10 lac c) Death in action 15 lac d) Death in natural disasters while on duty 15 lac

Other facilities:

i) During the last three years following fund has been allocated and utilized for the welfare of CPMF personnel:

(Amount in lac)
CPMF 2007-08 2008-09 2009-10
Grant in Aid Allocated 4500.00 4500.00 7645.00

Grant Utilized

Assam Rifles 415.50 400.50 641 .32

Border Security Force 1473.84 1151.42 1602.63

Central Reserve Police Force 1552.40 1473.95 3356.27

Central Industrial Security Force 329.72 279.36 718.81

Indo Tibetan Border Police 265.60 294.05 469.18

Sashashtra Seema Bal 237.76 278.38 342.18

Total utilized 4274.82 3877.66 7130.39

ii) In addition to above, Forces have their own welfare scheme and funds, which are raised at force level to look after the needs of jawans and their families. There is 5% reservation in Group `c` & `D` for compassionate appointment. There is also a provision for grant of lump sum compensation in lieu of disability pension for disabled personnel if retained in service in spite of disability.